

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:1257
ANSWERED ON:15.07.2004
TRAINING TO PACHAYATI RAJ INSTITUTIONS
Chouhan Shri Shivraj Singh

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the name of the schemes being implemented to sensitise and train the Panchayati Raj representatives;
- (b) the ratio of contribution of the Union Government and the State Government respectively in the provided by the Union Government for the training of Panchayat representatives;
- (c) whether the Union Government are contemplating upon increasing its share of contribution; and
- (d) if so, the time by which decision is likely to be taken in this regard ?

Answer

THE MINISTER OF PETROLEUM AND NATURAL GAS AND MINISTER OF PANCHAYATI RAJ(SHRI MANI SHANKAR AIYAR) :

- (a) The name of the scheme for training and sensitisation of Panchayati Raj representatives is `Panchayat Development and Training`.
- (b) Under the Scheme, the total approved cost of proposals received from the States is shared in the ratio of 75:25 between Central and State Government.
- (c) No, Sir.
- (d) Does not arise.